

**GOVERNMENT OF INDIA**  
**MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS**  
**RAJYA SABHA**  
**QUESTION NO 18.11.2010**  
**ANSWERED ON**  
**EXTENSION TO HIGHER OFFICIALS .**

1005

SHRI MOHAN SINGH

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

(a) the names of the higher officials i.e. Secretary level working in different Ministries whose services have been extended during the last one and half year and whether there is any provision for that in Indian Service Rules;

(b) whether the retirement age limit prescribed in Indian Services is sixty years and whether there is any rule to violate this limit and grant extension to officials;

(c) if not, the reason therefor;

(d) whether retired top officials are appointed to various regulatory authorities, Chairman of corporations and on other posts; and

(e) if so, the reasons therefor?

**ANSWER**

Minister of State for Planning & Parliamentary Affairs.

(SHRI V. NARAYANASAMY)

(a), (b) & (c) : The details of Secretary level officers presently working in the Government of India whose services have been extended during the last one and half years are enclosed as Annexure-I. As per the provisions contained in Fundamental Rule-56, the Central Government may extend the services of certain categories of personnel beyond the age of superannuation of sixty years, for such period or periods as it may deem proper, on a case-to-case basis. Further, Rule 16 (1A) of All India Services (Death cum Retirement Benefits) Rules, 1958 provides for extension in services in public interest to the incumbents of the posts of Cabinet Secretary, Defence Secretary, Home Secretary, Director, Intelligence Bureau, Secretary, Research and Analysis Wing and Director, Central Bureau of Investigation.

(d) & (e) : Yes, Sir. Appointments to these posts are governed by the Constitutional provisions/statutes/rules/policy relevant to the post(s) concerned.

Annexure I in reply to part (a) of Unstarred Question No. 1005 for answer on 18.11.2010 asked by Shri Mohan Singh, Member of Parliament regarding extension to higher officials

Details of Secretary level officers presently working in the Government of India whose services have been extended during the last one and half year.

S.No Name Level Present posting

1 Shri K.M. Chandrasekhar, IAS (KL: 70) Cabinet Secretary Cabinet Secretary

2 Shri Pradeep Kumar, IAS (HR: 72) Secretary Secretary, Ministry of Defence, Department of Defence. 3

Shri Gopal Krishna Pillai, IAS (KL:72) Secretary Home Secretary, Ministry of Home Affairs. 4 Shri K.C.

Verma, IPS (JH:71) Secretary Cabinet Secretariat

5 Rajiv Mathur, IPS (UP: 72) Secretary (Equivalent) Director, Intelligence Bureau. Ministry of Home Affairs.

6 Shri Maharaj Krishan Bhan (Scientist) Secretary Secretary, Ministry of Science & Technology, Department of Bio Technology. 7 Shri V.K. Saraswat (Scientist) Secretary Secretary, Department of Defence R&D. 8

Shri Krikumar Banerjee (Scientist) Secretary Secretary, Department of Atomic Energy, Mumbai. 9 Shri K.

Radhakrishnan (Scientist) Secretary Secretary & Chairman, Department Space, Space Commission. 10 Shri

T. Ramasami (Scientist) Secretary Secretary, Ministry of Science & Technology, Department of Science & Technology.